

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 30-01-2017


PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CA 205/15
PETITION NUMBER : TP 24/17
NAME OF THE PETITIONER (S) : Planet Apparels
NAME OF THE RESPONDENT (S) : Saha Taittha Solutions Pvt. Ltd.
UNDER SECTION : 433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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None appeared for both sides. Parties are called absent. Registry is directed to issue notices to the parties. Posted to 21.03.2017.


MEMBER (J)


MEMBER (T)